COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 112 OF 2017

Dated: 25th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Malwa Solar Power Generation Pvt. Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Venkatesh
Mrs. Nishtha Kumar
Mr. Vikas Maini

Mr. Nitin Gaur
Mr. Rakesh K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***25.10.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk